NATIONAL COMPANY LAW TRIBUNAL SINGLE BENCH CHENNAI



ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 08/02/2018 AT 10.30 AM PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL APPLICATION NUMBER : TCP/194/2016 PETITION NUMBER NAME OF THE PETITIONER(S) : A. Prakash : Malabar Hotels Pvt Ltd & 3 Others NAME OF THE RESPONDENT(S) : 397/398 UNDER SECTION **SIGNATURE** DESIGNATION S.No. NAME (IN CAPITAL) REPRESENTATION BY WHOM S. VARSHA For Responders 2724 K. RAMASAMY.

S. Avavindah

For Fox & Plant & Assouth

<u>ORDER</u>

Counsel for both the parties present. The R1 is under CIRP, so the matter is adjourned. Put up on 22.03.2018 at 10.30 AM.

(CH.MOHD SHARIEF TARIQ)
MEMBER (JUDICIAL)

M. ROSHAL ATTA

for CIBI UTSHAL